

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000047/2020	ORISSA STEEL TRADING CORPORATION VS THE UNITED INDIA ASSURANCE COMPANY LTD.	DEBENDRA KUMAR DWIBEDI VS	// ()
2	ARBP/000048/2020	INDIA COKE AND POWER PRIVATE LIMITED VS MMTC LIMITED	SARADA P.SARANGI VS	// ()
3	BLAPL/0008811/2020	KALIM KHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHAJURIPADA /75 /2019 ()
4	BLAPL/0008812/2020	SWETA SETHI @ SWETA KUMAR SETHI VS STATE OF ODISHA	S.K.MOHANTY VS	JAGANNATHA PRASAD /192 /2019 ()
5	BLAPL/0008813/2020	DILLIP SETHI VS STATE OF ODISHA	S.K.MOHANTY VS	JAGANNATHA PRASAD /192 /2019 ()
6	BLAPL/0008814/2020	SONU @ BIRANCHI PRADHAN VS STATE OF ODISHA	RABINDRANATH BARIK VS	K.NUAGOAN /73 /2020 ()
7	BLAPL/0008815/2020	SUNIL NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /73 /2020 ()
8	BLAPL/0008816/2020	UPENDRA UPADHYA VS STATE OF ODISHA	KHIROD K ROUT VS	LAHUNIPADA /141 /2020 ()
9	BLAPL/0008817/2020	BHIKARI MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI /16 /2020 ()
10	BLAPL/0008818/2020	DIPU @ AMIT KUMAR SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /1292 /2020 ()
11	BLAPL/0008819/2020	SARFU @SK. SARFUDDIN @ S.SARFUDDIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALASORE TOWN /64 /2017 ()

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0008820/2020	CHITTARANJAN SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /110 /2020 () //
13	BLAPL/0008821/2020	ROHIT NAGURI VS STATE OF ODISHA	B.R.MOHANTY, VS	CHAMPUA /150 /2020 () //
14	BLAPL/0008822/2020	MAGUNI PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /409 /2020 () //
15	BLAPL/0008823/2020	LIPU @ PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALANGA /108 /2020 () //
16	BLAPL/0008824/2020	PRAMOD JANI VS STATE OF ODISHA	SAILABALA JENA VS	POLASARA PS /139 /2020 () //
17	BLAPL/0008825/2020	PURNA CHANDRA NAYAK @ SAPA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	SATYABADI /364 /2020 () //
18	BLAPL/0008826/2020	ANIL SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ASTARANGA /142 /2020 () //
19	BLAPL/0008827/2020	MINATI DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	SORO /339 /2020 () //
20	BLAPL/0008828/2020	RANJAN @ BALRANJAN KALO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	DHARUADIHI /2 /2017 () //
21	BLAPL/0008829/2020	SUKADEV SINGH @ MUNDA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KAPTIPADA /96 /2014 () //
22	BLAPL/0008830/2020	BIKRAM KUMAR PRADHAN @ BIKRAM PRADHAN VS STATE OF ODISHA	BIJANTA KUMAR DAS VS	JALESWAR /341 /2020 () //
23	BLAPL/0008831/2020	SAROJ KUMAR RATH	SUJIT KUMAR DAS	G.R.P.S. /79 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008832/2020	SUNDER SINGH @ SUNDER SINGH NAGAR	A.P.BOSE	JEYPORE SADAR /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008833/2020	PRASANNA KUMAR SETHY	KASHINATH PATTNAIK	BALLIGUDA /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008834/2020	PANCHANAN DAS	PRASANTA KUMAR PANDA	JAJPUR TOWN /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008835/2020	ARAKHITA MALICK	KASHITATH PATTANAIAK	MARSHAGHAI /144 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008836/2020	AMAR KUMAR SAHU	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008837/2020	SUMANTA KALYAN PRADHAN @ SUMANTA KALYAN	SARATH KUMAR JENA	KHALLIKOTE /372 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008838/2020	MUNA BADATYA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /94 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008839/2020	LALU PAIK	KRUSHNA CHANDRA DASH	MATHILI /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008840/2020	MEGHANADA @ ASWINI @ AKASH SETHI	TAMMAYA KUMAR MOHANTY	CHANDRASEKHARPUR /496 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008841/2020	DEEPAK @ DIPAK KUMAR BEHERA @ DIPU	TANMAYA KU. MOHANTY	/182 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008842/2020	J.SANTOSH	SARAT KUMAR JENA	RANPUR /191 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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35	BLAPL/0008843/2020	STATE OF ODISHA PANKA @ PANKAJ LOCHAN PRADHAN @ PADMA	ANIL LAXMI BISWAL VS	// RENGALI DAM SITE /150 /2020 ()
36	BLAPL/0008844/2020	STATE OF ODISHA PABI @ PABITRA SAHOO	B.S.PANIGRAHI VS	// BYREE /72 /2017 ()
37	BLAPL/0008845/2020	STATE OF ODISHA BEDA BAG	SATAYA NARAYAN MISHRA-4 VS	// JUNAGARH /268 /2020 ()
38	BLAPL/0008846/2020	STATE OF ODISHA SAMARENDRA GIRI	SIVA SANKAR CHAINI VS	// KASAFAL MARINE /15 /2020 ()
39	BLAPL/0008847/2020	STATE OF ODISHA TULU NAYAK	JAGANNATH BHUYAN VS	// SARANGADA /13 /2020 ()
40	BLAPL/0008848/2020	STATE OF ODISHA GOHILI HEMANTA SINGH @ TINIA	S.K.BHANJADEO VS	// POLASARA PS /159 /2020 ()
41	BLAPL/0008849/2020	STATE OF ODISHA SACHITRA RANJAN MOHAPATRA @ GUJA @ BIKIPATRA	CHITRA @ BIKIPATRA @ NANA VS	// CDA-II /87 /2020 ()
42	BLAPL/0008850/2020	STATE OF ODISHA DHEGA @ SUNIL KUMAR MANSINGH	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /413 /2020 ()
43	BLAPL/0008851/2020	STATE OF ODISHA PURNA CHANDRA PRADHAN	S.K.BHANJADEO VS	// //0 ()
44	BLAPL/0008852/2020	STATE OF ODISHA BATU SAHU	ABHILASH MISHRA VS	// TARBHA /51 /2016 ()
45	BLAPL/0008853/2020	STATE OF ODISHA ABHAY KANT PATHAK	S.RATH VS	// CUTTACK VIGILANCE /6 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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46	BLAPL/0008854/2020	RAMAKANTA PARIDA VS STATE OF ODISHA(VIG.)	S.P.DASH VS	BHUBANESWAR VIGILANCE /36 /2020 () //
47	BLAPL/0008855/2020	ISWAR MOHALIK VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	REMUNA /105 /2020 () //
48	BLAPL/0008856/2020	TAPAN NAIK VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /149 /2020 () //
49	BLAPL/0008857/2020	SIMANCHAL PATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /72 /2020 () //
50	BLAPL/0008858/2020	BALARAM DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /90 /2020 () //
51	BLAPL/0008859/2020	SAPAN DUTTA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BALIAPANDA /142 /2020 () //
52	BLAPL/0008860/2020	SUNITA KHORA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BORIGUMMA /135 /2020 () //
53	CMP/000665/2020	PRAMODINI SAHOO VS STATE OF ODISHA	M/S PARTHA MUKHERJI VS	// () //
54	CONTC/0005587/2020	THE SANSKAR N.G.O. VS AMRUTA SARKAR	NIRANJAN MAHARANA VS	// () //
55	CONTC/0005588/2020	MADAN MOHAN ROUT VS CHITRA ARUMUGAM	ADV. VS	// () //
56	CONTC/0005589/2020	LAMBODHAR MAHANTA VS CHITRA ARUMUGAM	ADV. VS	// () //
57	CONTC/0005590/2020	RADHASHYM BEHERA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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		VS	VS	0
		CHITRA ARUMUGAM		//
58	CONTC/0005591/2020	KANCHAN KUMAR SAHU	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
59	CONTC/0005592/2020	ISWAR CHANDRA MOHANTY	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
60	CONTC/0005593/2020	HIMANSU BHUSAN JENA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
61	CONTC/0005594/2020	SUCHETA ROUT	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
62	CONTC/0005595/2020	PANCHANAN MAHANTA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
63	CONTC/0005596/2020	RATIKANTA PRADHAN	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
64	CONTC/0005597/2020	ASIM KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		SUSHANTA KUMAR SUTAR		//
65	CONTC/0005598/2020	AMIYA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		SUSHANTA KUMAR SUTAR		//
66	CONTC/0005599/2020	DAMU BHATRA	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY		//
67	CONTC/0005600/2020	SAMAL BARRAGE EMPLOYEES UNION	ADV.	//
		VS	VS	0
		ANU GARG		//
68	CONTC/0005601/2020	BINILATA SWAIN	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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		BALWANT SINGH		//
69	CONTC/0005602/2020	PRASANT KUMAR MOHANTY VS	PRASANTA KUMAR MISHRA VS	// 0
		SATYABRAT SAHOO		//
70	CONTC/0005603/2020	NARENDRA KUMAR PATEL VS	PRASANTA KUMAR MISHRA VS	// 0
		MADHU SUDAN PADHI		//
71	CONTC/0005604/2020	BHABANI PRASAD RATH VS	P.MOHAPATRA VS	// 0
		ANU GARG		//
72	CONTC/0005605/2020	MAHENDRA SAHOO VS	ADV VS	// 0
		BALWANT SINGH		//
73	CONTC/0005606/2020	PANKAJ KUMAR JENA VS	ADV. VS	// 0
		SASWAT MISHRA		//
74	CONTC/0005607/2020	PREMALATA MOHANTY VS	ADV VS	// 0
		ANU GARG		//
75	CONTC/0005608/2020	BIRENMITRA SWAIN VS	ADV. VS	// 0
		PRADEEPTA KUMAR MOHAPATRA		//
76	CONTC/0005609/2020	RABINARAYAN MOHANTY VS	ADV. VS	// 0
		DR. A. MURUGAN		//
77	CONTC/0005610/2020	RAJ KISHORE SWAIN VS	ADV VS	// 0
		BIRANCHI NARAYAN MOHANTY		//
78	CONTC/0005611/2020	KASHINATH SETHI VS	S.K.NAYAK-2 VS	// 0
		SARAT KUMAR GIRI		//
79	CONTC/0005612/2020	KAILASH CHANDRA MOHAPATRA VS	ADV VS	// 0
		SECRETARY, DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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80	CONTC/0005613/2020	BASANTA KUMAR PATTANAİK VS VINEET BHARDWAJ	ALOK KUMAR PANDA VS	// 0 //
81	CONTC/0005614/2020	GANESH CHANDRA SAHU VS L.K.BEHERA	ALOK KUMAR PANDA VS	// 0 //
82	CONTC/0005615/2020	CHANDRAMA NAIK VS MADHUSUDAN MISHRA	SIBA PRASAD SWAIN VS	// 0 //
83	CONTC/0005616/2020	MANU SINGH VS TAPAN KUMAR KHUNTIA	BHASKAR CHANDRA PANDA VS	// 0 //
84	CONTC/0005617/2020	NIMAI CHARAN PUSPALAK VS DR. SAURABH GARG	ADV VS	// 0 //
85	CONTC/0005618/2020	NINI KUMARI MOHARATHA VS MADHUSUDAN MISHRA	SIBA PRASAD SWAIN VS	// 0 //
86	CONTC/0005619/2020	M/S.SREE METALIKS LTD. VS B.N.SUKLA	KSHIROD KUMAR SAHOO VS	// 0 //
87	CONTC/0005620/2020	DURGA PRASAD SINHA VS SATYABRATA SAHOO	MANOJ KUMAR PATI VS	// 0 //
88	CONTC/0005621/2020	KALPATARU MISHRA VS SATYABRATA SAHOO	MANOJ KUMAR PATI VS	// 0 //
89	CRLA/0000608/2020	TAPU @ SOUMYA RANJAN DAS VS STATE OF ODISHA	H.N.MOHAPATRA VS	GOP /172 /2020 0 //
90	CRLA/0000609/2020	BHOLANATH SAHA VS STATE OF ODISHA	PRAVASH CH JENA VS	KALIMELA /17 /2006 0 //
91	CRLA/0000610/2020	MUKUND HANS	KRUSHNA CH. DASH	KOMNA PS /99 /2016

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000611/2020	SUNIL KUMAR MAHANTA	DEBASIS MISHRA	PALLAHARA /99 /2019
		VS	VS	ADDL.SPL.JUDGE, TALCHER(Anugul *)
		STATE OF ODISHA		Spl/000023/2019
93	CRLMA/0000161/2020	KANHU CHARAN MALLIK @ MALLIK	ADV	ADVA /57 /2019
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0001694/2020	BIPRA SAHU @ BIPRA CHARAN SAHU	TAPAN KUMAR SWAIN	KHALLIKOTE /109 /2011
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0001695/2020	MINARANI @ MINA ROUSTRAY	PRASANTA KUMAR PANDA	JAJPUR TOWN /337 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0001696/2020	SHIVAJI PALAI @ SIBAJI POLAI @ SIBAJI PALAI	AYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /128 /2008
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0001697/2020	MANOJ KUMAR SAHOO	SUSANTA SEK HAR MOHAPATRA	NARASINGHPUR /17 /2019
		VS	VS	()
		STATE OF ORISSA		//
98	CRLMC/0001698/2020	SUJATA ANJALI MALLICK	AMIYA KUMAR MOHANTY	MAHILA P.S. BUXIBAZAR /60 /2015
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0001550/2020	S. M CHARITABLE EDUCATION TRUST	M/S DEVI PRASAD DASH	/ /0
		VS	VS	()
		DIRECTOR GENERAL OF POLICE,ODISHA		//
100	CRLMP/0001551/2020	RUNI SAMAL	M/S SHIVSANKAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001552/2020	KUMA SAMAL	M/S SHIVSANKAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001553/2020	PRAHALLAD KAR	M/S TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLMP/0001554/2020	STATE OF ODISHA MANJULATA MOHAPATRA VS	M/S SANGRAM RATH VS	// / /0 ()
104	CRLMP/0001555/2020	STATE OF ODISHA SANDHYARANI MOHAPATRA @ DASH VS	M/S MANAS RANJAN PANDA VS	// BOUDH /238 /2020 ()
105	CRLMP/0001556/2020	STATE OF ODISHA SANJAY BEHERA VS	M/S AJIT KUMAR SAHOO VS	// NIMAPADA /265 /2020 ()
106	CRLMP/0001557/2020	DIRECTOR OF GENERAL OF POLICE,ODISHA SAMIRA SETHI VS	M/S B.K. SWAIN VS	// / /0 ()
107	CRLMP/0001558/2020	STATE OF ORISSA DURYODHAN SUNA VS	M/S PRASANNA KUMAR MISHRA VS	// / /0 ()
108	CRLMP/0001559/2020	TAHASILDAR,KHAPRAKHOL,BOLANGIR RENA DALEI VS	M/S AKSHAYA KUMAR SAHOO VS	// / /0 ()
109	CRLMP/0001560/2020	STATE OF ORISSA CHANI MALIK VS	ANUGRAHA NARAYAN SAMANTRY VS	// / /0 ()
110	CRLMP/0001561/2020	STATE OF ODISHA NIRANJAN NAYAK VS	M/S N.K. LENKA VS	// CHANDAPUR /88 /2019 ()
111	CRLMP/0001562/2020	STATE OF ORISSA HARI BHOI VS	M/S S. ROUT VS	// / /0 ()
112	CRLMP/0001563/2020	STATE OF ORISSA KAMALAKANTA MOHAPATRA VS	M/S B.K. ROUTRAY VS	// / /0 ()
113	CRLMP/0001564/2020	STATE OF ODISHA BIKASH BARAL VS	NIHAR RANJAN OJHA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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114	CRLMP/0001565/2020	SUSHIL KUMAR DAS VS STATE OF ODISHA	M/S SUBHRANSU BHUSAN MOHANTY VS	//0 0 //
115	CRLREV/0000462/2020	SK. TAZU @ SK. TAJUDDIN VS STATE OF ODISHA	SANJAY KUMAR DAS -2 VS	SORO /414 /2018 0 //
116	CRLREV/0000463/2020	KABI MAHANTA @ KABI @ KABIBAR VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	JHUMPURA /83 /2013 0 //
117	CRLREV/0000464/2020	RABI PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANAPUR P.S. /287 /2014 0 //
118	CRLREV/0000465/2020	KANHU CHARAN JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 0 //
119	CRLREV/0000466/2020	KANHA @ DHANANJAY SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	KANIHA /115 /2020 0 //
120	CRP/0000012/2020	BRANCH MANAGER, AADHAR HOUSING FINANCE BANK LIMITED VS BHAGYALATA BEHERA	BRANCH MANAGER, AADHAR HOUSING FINANCE BANK LIMITED VS	// 0 //
121	FAO/0000714/2020	SANKAR PATRA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
122	ITA/0000049/2020	M/S. RAYKAL ALUMINIUM COMPANY (P) LTD.K.MISHRA VS THE PRINCIPAL COMMISSIONER OF INCOME TAX, ODISHA	 VS	// 0 //
123	MACA/0000771/2020	KRISHNA BEHERA @ KUSA BEHERA VS BHIMSEN TARASIA	PRADEEP KUMAR MISHRA VS	// 0 //
124	MACA/0000772/2020	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS BIJAYA KUMAR GRAHACHARYA	 VS	// 0 //
125	MATA/0000109/2020	RAJIB LOCHAN MISHRA	GOPAL KRUSHNA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
126	RSA/0000212/2020	SHANTILATA MISHRA PRATAP CHANDRA ROUT	PRADEEP KU. MOHAPATRA	CP/0000432/2015
		VS	VS	//
127	RSA/0000213/2020	NIRMAL CHANDRA PUHAN CUTTACK MUNICIPAL CORPORATION	BISWAJIT MOHAPATRA	//
		VS	VS	//
128	TRP(C)/0000212/2020	HAREKRUSHNA NAYAK PARBATI BESARA	S.K.NAYAK 2	//
		VS	VS	//
129	TRP(C)/0000213/2020	BIRENDRA BESARA MALLIKA SETHI	S.K.NAYAK-2	//
		VS	VS	//
130	TRP(C)/0000214/2020	NIRMAL SETHI KABITA TRIPATHY @ MISHRA	SIDHESWAR RATH	//
		VS	VS	//
131	TRP(C)/0000215/2020	CHITARANJAN MISHRA SUBHADRA PATI	MANORANJAN KAR	//
		VS	VS	//
132	TRPCRL/0000051/2020	NITISH TRIPATHY CHAMPUPRIYA SAHOO	A.K.SAHOO	COLLIERY /413 /2019
		VS	VS	//
133	WA/0000729/2020	STATE OF ODISHA BIMAL RAM GANTAYAT	GOPINATH PANDA	//
		VS	VS	//
134	WA/0000730/2020	STATE OF ODISHA STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	//
135	WP(C)/0033981/2020	NITYA NANDA NAIK M/S.ENKAY CONSTRUCTION, A PARTNERSHIP FIRM	ANAND PRUSTY	//
		VS	VS	//
136	WP(C)/0033982/2020	NATIONAL ALUMINIUM COMPANY LTD RAJESH KUMAR PARIDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

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137	WP(C)/0033983/2020	STATE OF ODISHA RAMESH CHANDRA PATRA VS	TATHAGATA SAHOO VS	// // 0
138	WP(C)/0033984/2020	ORISSA CONSTRUCTION CORPORATION LTD. CHAITANYA SUNA VS	G.N.MISHRA VS	// // 0
139	WP(C)/0033985/2020	TITILAGARH MUNICIPALITY KIRANBALA SWAIN VS	H.N.MOHAPATRA VS	// // 0
140	WP(C)/0033986/2020	STATE OF ORISSA ODISHA STATE CO OPERATIVE MARKETING FEDERATION LTD.,BBSR VS	FEDERATIONS EMPLOYEES UNION VS	// // 0
141	WP(C)/0033987/2020	ODISHA STATE CO OPERATIVE MARKETING FEDERATION LTD.,BBSR AKSHYA KUMAR SEN VS	K.N.DAS VS	// // 0
142	WP(C)/0033988/2020	STATE OF ODISHA GOPINATH MISHRA VS	KHIROD K.ROUT VS	// // 0
143	WP(C)/0033989/2020	STATE OF ODISHA M/S.FUTURE ENTERPRISES VS	M.BALAKRISHNA RAO VS	// // 0
144	WP(C)/0033990/2020	REGIONAL TRANSPORT OFFICER BBSR..2 PREMANANDA BEHERA VS	JYOTIRMAY GUPTA VS	// // 0
145	WP(C)/0033991/2020	STATE OF ODISHA SARASWATI SAHU VS	ARUN KUMAR ACHARYA VS	// // 0
146	WP(C)/0033992/2020	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	JYOTIRMAYA GUPTA VS	// // 0
147	WP(C)/0033993/2020	STATE OF ODISHA BHABAGRAHI PRADHAN VS	ARUN KUMAR ACHARYA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0033994/2020	SAGARIKA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
149	WP(C)/0033995/2020	SANATAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
150	WP(C)/0033996/2020	NARAYAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
151	WP(C)/0033997/2020	BIJAY SWAIN VS STATE OF ORISSA	ANTARYAMI SWAIN VS	// 0 //
152	WP(C)/0033998/2020	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
153	WP(C)/0033999/2020	PRAFULLA KUMAR GIRI VS STATE OF ORISSA	DILLIP KUMAR MOHANTY VS	// 0 //
154	WP(C)/0034000/2020	PANDAB CHARAN BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
155	WP(C)/0034001/2020	LOKA NATH SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
156	WP(C)/0034002/2020	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
157	WP(C)/0034003/2020	LALMOHAN BARIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
158	WP(C)/0034004/2020	JOGESWAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
159	WP(C)/0034005/2020	KANHU CHARAN ADABAR	ARUN KUMAR ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0034006/2020	SADHU GARNAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0034007/2020	DANDADHAR SAMAL	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0034008/2020	KALAKARA NAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0034009/2020	BHABAGRAHI BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0034010/2020	BIJAY KUMAR SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0034011/2020	ARUN KUMAR PATRA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0034012/2020	UDAYANATHA PRADHAN	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0034013/2020	MAHADEBA SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0034014/2020	PRAMOD KUMAR BISWAL	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0034015/2020	KEDAR CHARAN SWAIN	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0034016/2020	RAMESH CHANDRA SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0034017/2020	STATE OF ODISHA NANDA KISHORE SAHOO VS	SAILABALA JENA VS	// // 0
172	WP(C)/0034018/2020	STATE OF ODISHA EKANTA PRADHAN VS	ARUN KUMAR ACHARYA VS	// // 0
173	WP(C)/0034019/2020	STATE OF ODISHA INDRAMANI SAHU VS	ARUN KUMAR ACHARYA VS	// // 0
174	WP(C)/0034020/2020	STATE OF ODISHA JALADHAR NAYAK VS	UMESH CHANDRA JENA VS	// // 0
175	WP(C)/0034021/2020	STATE OF ODISHA NIRANJAN MOHAPATRA VS	SANJIB MOHANTY VS	// // 0
176	WP(C)/0034022/2020	DIRECTOR ACHARYA HARIHAR REGIONAL BIDYUT PRAKASH DASH VS CUTTACK MUNICIPAL CORPORATION	CANCER CENTRE CUTTACK V.NARASINGH VS	// // 0 //
177	WP(C)/0034023/2020	LAXMI NARAYAN KHANDUAL VS	SANJIB MOHANTY VS	// // 0
178	WP(C)/0034024/2020	STATE OF ODISHA ANANTA KUMAR DEY VS	SANJIB MOHANTY VS	// // 0
179	WP(C)/0034025/2020	STATE OF ODISHA MANJULA NAYAK VS	ARUN KUMAR ACHARYA VS	// // 0
180	WP(C)/0034026/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SANJIB MOHANTY VS	// // 0
181	WP(C)/0034027/2020	RAJ KISHORE SAHOO MOHAN CHARAN BEHERA VS REGIONAL TRANSPORT OFFICER CHANDHIKHOLE	SUBASH CHANDRA PANI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0034028/2020	JAGADEEP PRATAP DEO VS OFFICE OF THE HONBLE GOVERNOR, ODISHA	S.MOHAPATRA VS SUBASH CHANDRA PANI	// 0 //
183	WP(C)/0034029/2020	NAGENDRA PARIDA VS REGIONAL TRANSPORT OFFICER CUTTACK	SUBASH CHANDRA PANI VS ARUN KUMAR ACHARYA	// 0 //
184	WP(C)/0034030/2020	NIRANJAN BISWAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS SUBASH CHANDRA PANI	// 0 //
185	WP(C)/0034031/2020	SUMANTA MALLIK VS REGIONAL TRANSPORT OFFICER ROURKELA	SUBASH CHANDRA PANI VS SUBASH CHANDRA PANI	// 0 //
186	WP(C)/0034032/2020	SUBHRANSU SEKHAR SATAPATHY VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	SUBASH CHANDRA PANI VS ARUN KUMAR ACHARYA	// 0 //
187	WP(C)/0034033/2020	NARAYAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS MANOJ KUMAR MOHANTY	// 0 //
188	WP(C)/0034034/2020	SWARNALATA MOHANTY VS THE STATE OF ODISHA	MANOJ KUMAR MOHANTY VS ARUN KUMAR PATRA	// 0 //
189	WP(C)/0034035/2020	NIRAJ KUMAR SAHOO @ NIRAJ SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS ARUN KUMAR PATRA	// 0 //
190	WP(C)/0034036/2020	AYUSH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS ANJAN KUMAR BISWAL	// 0 //
191	WP(C)/0034037/2020	ORIPOL INDUSTRIES LTD. VS UNION OF INDIA	ANJAN KUMAR BISWAL VS J.M.PATTANAİK	// 0 //
192	WP(C)/0034038/2020	UMASHANKAR JENA VS STATE OF ODISHA	J.M.PATTANAİK VS DEBASIS MISHRA	// 0 //
193	WP(C)/0034039/2020	MADAN MOHAN DAS	DEBASIS MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0034040/2020	M/S.BISWAL CONSTRUCTION CO.(PARTNERSHIP)	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0034041/2020	RABINDRA PADHY	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0034042/2020	BIRENMITRA SWAIN	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0034043/2020	BHABAGRAHI SAHU	RANJIT KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0034044/2020	BILASINI PANIGRAHI	SUDHIR KUMAR MISHRA	//
		VS	VS	0
		REGISTRAR ODISHA STATE ADMINISTRATIVE TRIBUNAL CUTTACK		//
199	WP(C)/0034045/2020	PANKAJ KUMAR SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0034046/2020	RAMESH MUNDA	OMKAR DEVDAS	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
201	WP(C)/0034047/2020	MADHUSMITA DASH	SANTOSH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0034048/2020	SADASIBA SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0034049/2020	PANKAJ KUMAR BISWAL	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0034050/2020	HRUDANANDA SWAIN	ARUN KUMAR ACHARYA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0034051/2020	STATE OF ODISHA PRAMODA KUMAR MOHANTY VS	SUBRAT KUMAR NAYAK VS	// // 0
206	WP(C)/0034052/2020	STATE OF ODISHA AJAYA KUMAR BEHERA VS	ARUN KUMAR ACHARYA VS	// // 0
207	WP(C)/0034053/2020	STATE OF ODISHA GOKUL CHANDRA PRADHAN VS	ARUN KUMAR ACHARYA VS	// // 0
208	WP(C)/0034054/2020	STATE OF ODISHA KAIBALYA PRADHAN VS	TANMAY MISHRA VS	// // 0
209	WP(C)/0034055/2020	STATE OF ODISHA TANKADHAR SAHOO VS	ARUN KUMAR ACHARYA VS	// // 0
210	WP(C)/0034056/2020	STATE OF ODISHA M/S.NATIONAL ALUMINIUM COMPANY LIMITED VS	TANMAY MISHRA VS	// // 0
211	WP(C)/0034057/2020	DY.CHIEF LABOUR COMMISSIONER (CENTRAL) ABHAYA KUMAR GARNAYAK VS	MINISTRY OF LABOUR AND EMPLOYMENT ARUN KUMAR ACHARYA VS	// // 0
212	WP(C)/0034058/2020	STATE OF ODISHA TIHUNKU SAHU VS	ARUN KUMAR ACHARYA VS	// // 0
213	WP(C)/0034059/2020	STATE OF ODISHA MUMTAZ BEGUM VS	BIBHUTI BHUSAN NANDA VS	// // 0
214	WP(C)/0034060/2020	STATE OF ODISHA RAMESH CHANDRA RAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0034061/2020	STATE OF ODISHA NARAYAN NAYAK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0034062/2020	SANKAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0034063/2020	N.PRABHU KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0034064/2020	RAMA CHANDRA GARNAIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
219	WP(C)/0034065/2020	MAHAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0034066/2020	ARJUN PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0034067/2020	BENUDHAR DEHURY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
222	WP(C)/0034068/2020	SHETA KUMAR OJHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0034069/2020	PADMANAV BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0034070/2020	MUKUNDA MURALI PENTIA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0034071/2020	SURESH PATRA VS THE STATE OF ODISHA	S.C.MEKAP VS	// 0 //
226	WP(C)/0034072/2020	A.P. MANPOWER CONSULTANCY AND SECURITY SERVICES VS THE PRINCIPAL, COLLEGE OF ENGINEERING AND TECHNOLOGY, BHUBANESWAR	KURUNDA DEMONDIY VS	// 0 //
227	WP(C)/0034073/2020	ASHISHI KUMAR BEHERA	SACHIDANANDA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTATE, ANGUL		//
228	WP(C)/0034074/2020	TANMAYA KUMAR BEURA	SATRUGHNA DASH..A	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034075/2020	KISHORE KUMAR RATH	SACHIDANANDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034076/2020	MAYA MAJHI	SIDHARTHA MISHRA(1)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0034077/2020	PINKU JENA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034078/2020	SUBHARAJIT SUNA	SURYA KANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034079/2020	NANDITA ROY	NEELAKANTHA PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
234	WP(C)/0034080/2020	BIBEKANANDA ROUT	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0034081/2020	SITAKANTA DAS	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034082/2020	LAXMAN KUMAR PATRA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034083/2020	GOURI SANKAR DAS	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034084/2020	INDRA NAG	KRUSHNA CH.DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0034085/2020	STATE OF ODISHA NEPURA JAGAT VS	KRUSHNA CHANDRA DASH VS	// // 0
240	WP(C)/0034086/2020	STATE OF ODISHA BISHAL PANDEY VS	KRUSHNA CHANDRA DASH VS	// // 0
241	WP(C)/0034087/2020	STATE OF ODISHA PURANDAR PAHARIA VS	KRUSHNA CHANDRA DASH VS	// // 0
242	WP(C)/0034088/2020	STATE OF ODISHA SANTILATA NAYAK VS	NEELAKANTHA PANDA VS	// // 0
243	WP(C)/0034089/2020	STATE OF ODISHA GANESH SETHI VS	KRUSHNA CHANDRA DASH VS	// // 0
244	WP(C)/0034090/2020	STATE OF ODISHA AMIT KUMAR DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
245	WP(C)/0034091/2020	STATE OF ODISHA DEBASIS PATTNAIK VS	DURGESH NARAYAN RATH VS	// // 0
246	WP(C)/0034092/2020	STATE OF ODISHA A.ASANTULU REDDY VS	ASHOK DAS VS	// // 0
247	WP(C)/0034093/2020	THE COMMISSIONER BERHAMPUR MUNICIPALITY CORPORATION BHRAMARBAR BARAL VS	NIRANJAN LENKA VS	// // 0
248	WP(C)/0034094/2020	STATE OF ODISHA SANJIB KUMAR PANDA VS	NIRANJAN LENKA VS	// // 0
249	WP(C)/0034095/2020	STATE OF ODISHA DHIRENDRA PANDA VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0034096/2020	BHAGABAN SAHU VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
251	WP(C)/0034097/2020	MADAN MOHAN DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
252	WP(C)/0034098/2020	DIBAKAR KHUNTIA VS EXECUTIVE ENGINEER ELECTRICAL(NESCO)	CHITTARANJAN PATTNAIK VS	// 0 //
253	WP(C)/0034099/2020	JAYANTI SAW VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
254	WP(C)/0034100/2020	SUBHASHREE MISHRA VS REGISTER GENERAL OF INDIA AND CENSUS	NIRMAL RANJAN ROUTRAY VS COMMISSIONER	// 0 //
255	WP(C)/0034101/2020	TILOTTAMA ROUT VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
256	WP(C)/0034102/2020	SATYABATI HOTA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
257	WP(C)/0034103/2020	PRATIMA BARIK VS TAHASILDAR CUTTACK SADAR	PRABHAT KUMAR DAS VS	// 0 //
258	WP(C)/0034104/2020	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
259	WP(C)/0034105/2020	KINU MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
260	WP(C)/0034106/2020	SHUBHALAXMI JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
261	WP(C)/0034107/2020	JHANSIRANI BEHERA	AKSHAYA KUMAR PANDEY	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034108/2020	SUMITRA BHOI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0034109/2020	AMBIKA DEI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034110/2020	RAJKISHORE SAHOO	S.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034111/2020	HARIPRIYA DASH	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034112/2020	SANDHYARANI MOHAPATRA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//
267	WP(C)/0034113/2020	RANJITA ROUT	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//
268	WP(C)/0034114/2020	SAROJINI SINGH	SIRKANTA KU.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034115/2020	BHOLANATH PARIDA @ PARADS	S.N.SHARMA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0034116/2020	ROKKAM KISHORE	SATRUGHNA DASH(A)	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034117/2020	SOCIAL WELFARE AGENCY AND TRAINING INSTITUTE BSWARA	INSURUM MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0034118/2020	AKHAYA KUMAR NAIK	GYANA RANJAN SETHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0034119/2020	STATE OF ODISHA INSTITUTE OF WOMENS DEVELOPMENT (IWD)	MONOJ KUMAR FOGLA	// //
		VS	VS	0
274	WP(C)/0034120/2020	UNION OF INDIA GAJENDRANATH SETHY	GYANA RANJAN SETHI	// //
		VS	VS	0
275	WP(C)/0034121/2020	STATE OF ODISHA INDIRA SOCIAL WELFARE ORGANIZATION (ISWO)	MONOJ KUMAR FOGLA	// //
		VS	VS	0
276	WP(C)/0034122/2020	UNION OF INDIA NATIONAL ALLIANCE OF WOMEN (NAWO)	SIDHARTH SHANKAR PADHY	// //
		VS	VS	0
277	WP(C)/0034123/2020	UNION OF INDIA AAINA	SIDHARTH SHANKAR PADHY	// //
		VS	VS	0
278	WP(C)/0034124/2020	UNION OF INDIA BIDYADHAR SAHU	ARUN KUMAR ACHARYA	// //
		VS	VS	0
279	WP(C)/0034125/2020	STATE OF ODISHA REBA NATH	N.K.PANDA	// //
		VS	VS	0
280	WP(C)/0034126/2020	STATE OF ODISHA NIRANJAN DEHURY	ARUN KUMAR ACHARYA	// //
		VS	VS	0
281	WP(C)/0034127/2020	STATE OF ODISHA SIKSHASANDHAN	AMRIT MISHRA	// //
		VS	VS	0
282	WP(C)/0034128/2020	UNION OF INDIA NATHA SWAIN	ARUN KUMAR ACHARYA	// //
		VS	VS	0
283	WP(C)/0034129/2020	STATE OF ODISHA DEBANANDA SAHU	ARUN KUMAR ACHARYA	// //
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0034130/2020	PREMA MANJARI PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
285	WP(C)/0034131/2020	BIJAY KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
286	WP(C)/0034132/2020	ARJUN MOHAN BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
287	WP(C)/0034133/2020	PRADIP KUMAR DHAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
288	WP(C)/0034134/2020	MADAN MOHAN SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
289	WP(C)/0034135/2020	DHIREN KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
290	WP(C)/0034136/2020	SULOCHANA SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
291	WP(C)/0034137/2020	BHAGABAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
292	WP(C)/0034138/2020	TRILOCHAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
293	WP(C)/0034139/2020	PRAMILA SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
294	WP(C)/0034140/2020	MUKTA PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
295	WP(C)/0034141/2020	GOURAHARI SAHOO	ARUN KUMAR ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
296	WP(C)/0034142/2020	STATE OF ODISHA MINAKETAN PRADHAN	ARUN KUMAR ACHARYA	//
		VS	VS	0
297	WP(C)/0034143/2020	STATE OF ODISHA GURU CHARAN SAHU	ARUN KUMAR ACHARYA	//
		VS	VS	0
298	WP(C)/0034144/2020	STATE OF ODISHA DOLANANDA GARNAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
299	WP(C)/0034145/2020	STATE OF ODISHA SRIKARA BISWAL	ARUN KUMAR ACHARYA	//
		VS	VS	0
300	WP(C)/0034146/2020	STATE OF ODISHA M/S.ROURKELA STEEL PLANT STEEL AUTHORITY OF INDIA	ARUN KUMAR ACHARYA	//
		VS	VS	0
301	WP(C)/0034147/2020	THE UNION OF INDIA T.BHADRACHARY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
302	WP(C)/0034148/2020	STATE OF ODISHA SAPAN KUMAR DAS MOHAPATRA	SUNIL KUMAR PATNAIK	//
		VS	VS	0
303	WP(C)/0034149/2020	STATE OF ODISHA RABINDRA KUMAR PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
304	WP(C)/0034150/2020	STATE OF ODISHA SAMBHU NATH SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
305	WP(C)/0034151/2020	PRESIDING OFFICER LABOUR COURT BBSR RANJEET PATTANAIAK	SHASHI BHUSAN JENA	//
		VS	VS	0
306	WP(C)/0034152/2020	PRESIDING OFFICER LABOUR COURT JEYOPORE ANIRUDHA BISWAL	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0034153/2020	STATE OF ODISHA DILLIP KUMAR MOHANTA VS	P.N.MOHANTY VS	// // 0
308	WP(C)/0034154/2020	STATE OF ODISHA SWAPNARANI SARANGI VS	K.K.SWAIN VS	// // 0
309	WP(C)/0034155/2020	STATE OF ODISHA MAMATA BEHERA VS	P.K.MOHANTY VS	// // 0
310	WP(C)/0034156/2020	STATE OF ODISHA LAXMINARAYAN JENA VS	AMIYA KUMAR MOHANTY..A VS	// // 0
311	WP(C)/0034157/2020	STATE OF ODISHA SAROJ RANJAN BEHERA VS	P.N.MOHANTY VS	// // 0
312	WP(C)/0034158/2020	STATE OF ODISHA KARMU CHAND MOHANTA VS	P.N.MOHANTY VS	// // 0
313	WP(C)/0034159/2020	STATE OF ODISHA SURESH KUMAR PANDA VS	BISWARANJAN MAHARATHA VS	// // 0
314	WP(C)/0034160/2020	CHAIRMAN ODISHA STATE POLLUTION CONTROL BOARD BBSR RANGALATA MOHANTA VS	P.N.MOHANTY VS	// // 0
315	WP(C)/0034161/2020	STATE OF ODISHA DR.MINI PRADHAN VS	ARUN KUMAR PATRA VS	// // 0
316	WP(C)/0034162/2020	STATE OF ODISHA CHITTARANJAN GIRI VS	P.N.MOHANTY VS	// // 0
317	WP(C)/0034163/2020	STATE OF ODISHA JOGENDRA KUMAR GIRI VS	P.N.MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :04/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0034164/2020	MOHAN KUMAR CHAKRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
319	WP(C)/0034165/2020	DEBADATTA BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
320	WP(C)/0034166/2020	MAHESWAR PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
321	WP(C)/0034167/2020	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
322	WP(C)/0034168/2020	KUMUDINI PRADHAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
323	WP(C)/0034169/2020	ASHOK KUMAR SITHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	WP(C)/0034170/2020	PRAVASH CHANDRA SAHU VS GOVERNMENT OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
325	WP(C)/0034171/2020	PRADEEP KUMAR PANDY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
326	WP(C)/0034172/2020	NITYANANDA PRADHAN VS THE STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
327	WP(C)/0034173/2020	GIRIDHARI BAG VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
328	WP(C)/0034174/2020	NATHANIEL DANI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
329	WP(C)/0034175/2020	MANJU NAIK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034176/2020	MAHESWAR PRADHAN	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0034177/2020	PRATAP KUMAR PATEL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034178/2020	PICHIKI SRINIVAS RAO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0034179/2020	JAYAKRUSHNA BARIK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034180/2020	KASIM KHAN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034181/2020	BASANT KUMAR OJHA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034182/2020	PRIYA DARSAN RAY	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034183/2020	PRAVAT DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034184/2020	SUSHANTA SAHOO	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0034185/2020	SUDHAKAR CHHATOI	LAXMI SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0034186/2020	EXECUTIVE ENGINEER(ELECTRICAL)	AMIT KUMAR NATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0034187/2020	SANJAYA BEHERA PRASHANT KUMAR BISWAL VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// // ()
342	WP(C)/0034188/2020	PRADEEP KUMAR SINGH VS BANK OF BARODA	SASWAT K.ACHARYA VS	// // ()
343	WP(C)/0034189/2020	NILADRI BIHARI JOSHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()
344	WP(C)/0034190/2020	NIRAKAR BAG VS STATE OF ODISHA	BINOD KUMAR HATI VS	// // ()
345	WP(C)/0034191/2020	BHOJRAJ MAHAKUR VS STATE OF ODISHA	BINOD KUMAR HATI VS	// // ()
346	WP(C)/0034192/2020	MANABHANJAN KHAMARI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// // ()
347	WP(C)/0034193/2020	POULASTI PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // ()
348	WP(C)/0034194/2020	SRI RAM MANDIR @ SRI RAM MANDIR SEVA VS COMMISSIONER OF ENDOWMENTS, ODISHA	SOMNIA MISHRA VS	// // ()
349	ABLAPL/0015317/2020	RITARANI MANGARAJ VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	BEGUNIA P.S. /207 /2020 () //
350	ABLAPL/0015318/2020	ROJALIN GHADAI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /217 /2020 () //
351	ABLAPL/0015319/2020	AGASTI PRADHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ATHAMALLIK /166 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0015320/2020	LAXMILATA BISOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	NAYAGARH /198 /2020 () //
353	ABLAPL/0015321/2020	BRAJA MOHAN DASH @ BULU VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /150 /2020 () //
354	ABLAPL/0015322/2020	SURENDRA RAUL VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	CUTTACK SADAR /586 /2020 () //
355	ABLAPL/0015323/2020	K.SADASIVA @ K.SADASIBA DORA VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /231 /2018 () //
356	ABLAPL/0015324/2020	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	TOMANDO /141 /2020 () //
357	ABLAPL/0015325/2020	NIRAKAR MOHANTA VS STATE OF ODISHA	S.P.DASH VS	KARANJIA /238 /2020 () //
358	ABLAPL/0015326/2020	SUSHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	MANCHESWAR P.S. /344 /2020 () //
359	ABLAPL/0015327/2020	SUSANTA BEHERA @ SUSANTA KUMAR BEHERA VS STATE OF ODISHA	ERN MOHAPATRA VS	PURI SADAR /344 /2020 () //
360	ABLAPL/0015328/2020	BALARAM MALLICK VS STATE OF ODISHA	B.B.MOHAPATRA VS	PARADEEP LOCK /162 /2020 () //
361	ABLAPL/0015329/2020	NILU GHADAI @ CHANDAN GHADAI VS STATE OF ODISHA	H.N.MOHAPATRA VS	BRAHMAGIRI /183 /2020 () //
362	ABLAPL/0015330/2020	SUBASH BEHERA @ SUBASH CHANDRA BEHERA VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	TANGI /223 /2020 () //
363	ABLAPL/0015331/2020	DHANU PALA	PARTHA SARATHI DAS	POLASARA PS /247 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0015332/2020	STATE OF ODISHA AJIT KUMAR SAMAL	UNMESH CHANDRA JENA	// BHADRAK RURAL /646 /2020
		VS	VS	()
365	ABLAPL/0015333/2020	STATE OF ODISHA BABU SAMAL @ SIBANATHA SAMAL	PRABHAT KUMAR PRAHARAJ	// CUTTACK SADAR /482 /2020
		VS	VS	()
366	ABLAPL/0015334/2020	STATE OF ODISHA BIKASH NAYAK	AMLAN SHAKTI PAUL	// CHANDRASEKHARPUR /365 /2020
		VS	VS	()
367	ABLAPL/0015335/2020	STATE OF ODISHA SUSANTA KUMAR SWAIN @ SANTI	SARAT KUMAR JENA	// KODALA /426 /2020
		VS	VS	()
368	ABLAPL/0015336/2020	STATE OF ODISHA GOBARDHAN MAHAKUD @ GURU	L.BHUYAN	// HARICHANDANPUR /118 /2020
		VS	VS	()
369	ABLAPL/0015337/2020	STATE OF ODISHA PINTU @ DHANESWAR PRADHAN	SUBODH KUMAR MOHANTY	// DASPALLA /179 /2020
		VS	VS	()
370	ABLAPL/0015338/2020	STATE OF ODISHA RANJAN GOUDA @ RANJI	JYOTIRMAYA SAHOO	// PATTAPUR (ASKA) /197 /2020
		VS	VS	()
371	ABLAPL/0015339/2020	STATE OF ODISHA RANJAN KUMAR BISWAL @ BAURIA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /359 /2020
		VS	VS	()
372	ABLAPL/0015340/2020	STATE OF ODISHA SHAIKH MUSIRUDDIN	MD ZIAUL HAQUE	// SAHID NAGAR P.S. /490 /2020
		VS	VS	()
373	ABLAPL/0015341/2020	STATE OF ODISHA ANATHA SWAIN	SURYA NARAYAN MISHRA	// CHANDANPUR /263 /2020
		VS	VS	()
374	ABLAPL/0015342/2020	STATE OF ODISHA JITENDRA SAHOO	SURYA NARAYAN MISHRA	// PURI TOWN /244 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0015343/2020	STATE OF ODISHA SWARNALATA SAHOO VS	SURYA NARAYAN MISHRA VS	// PURI TOWN /244 /2020 ()
376	ABLAPL/0015344/2020	STATE OF ODISHA SUBASH SENAPATI VS	AMULYA RATNA PANDA VS	// KHURDA SADAR /190 /2020 ()
377	ABLAPL/0015345/2020	STATE OF ODISHA PARTHA RANJAN DUTTA @ BIJUA DUTTA VS	PRAVASH CH. JENA VS	// JALESWAR /108 /2018 ()
378	ABLAPL/0015346/2020	STATE OF ODISHA GOLAM MUSTAFA RAJA KHAN @ BABU VS	DINESH RAY VS	// SIMULIA /252 /2020 ()
379	ABLAPL/0015347/2020	STATE OF ODISHA RABINARAYAN DAS @ RABI DAS VS	ARIJEET MISHRA VS	// BHANDARIPOKHARI /247 /2020 ()
380	ABLAPL/0015348/2020	STATE OF ODISHA PINKU PRASAD MAJHI VS	ABHILASH MISHRA VS	// RAMPUR (SONEPUR) /4 /2020 ()
381	ABLAPL/0015349/2020	STATE OF ODISHA BIMBADHAR MAHAKUL VS	SANATAN DAS VS	// MAHILA P.S. BUXIBAZAR /91 /2020 ()
382	ABLAPL/0015350/2020	STATE OF ODISHA BASANT PARIDA VS	SAROJ KU. DASH VS	// BHUBAN /315 /2020 ()
383	ABLAPL/0015351/2020	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	BISWAJIT NAYAK VS	// NADANAKANAN P.S. /84 /2020 ()
384	ABLAPL/0015352/2020	STATE OF ODISHA BIPLAB MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// ANGUL TOWN /1335 /2020 ()
385	ABLAPL/0015353/2020	STATE OF ODISHA CHITRASEN MAJHI VS STATE OF ODISHA	S.K.JOSHI VS	// KANTABANJI /273 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0015354/2020	BALADEV NAIK VS STATE OF ODISHA	B.R.TRIPATHY VS	DORAGUDA PS /82 /2019 () //
387	ABLAPL/0015355/2020	GYANENDRA KUMAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	/ /0 () //
388	ABLAPL/0015356/2020	SAKRADITYA CHHATRIA VS STATE OF ODISHA	S.K.JOSHI VS	TUREIKELA /238 /2020 () //
389	ABLAPL/0015357/2020	BEBI MUKHI @ BEBI DAS VS STATE OF ODISHA	P.P.K.PANDIT VS	ANANDAPUR /139 /2020 () //
390	ABLAPL/0015358/2020	LIMU@LACHHAMAN SAMAL VS STATE OF ODISHA	SRIKANTA KU. NATH VS	BALIMI /133 /2020 () //
391	ABLAPL/0015359/2020	SUSANTA MALIK VS STATE OF ODISHA	B.S.DASPARIDA VS	KHANTAPADA /267 /2019 () //
392	ABLAPL/0015360/2020	KAMALAKANTA JENA VS STATE OF ODISHA	B.M.SARANGI VS	BALASORE SADAR /388 /2019 () //
393	ABLAPL/0015361/2020	KUSHADHAR KUANR VS STATE OF ODISHA	B.S.PANIGRAHI VS	SUNDARGARH TOWN /361 /2020 () //
394	ABLAPL/0015362/2020	BIKI AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AMBABHONA /180 /2020 () //
395	ABLAPL/0015363/2020	MAPU @ MAKU @ RASHMI RANJAN PARIDA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /91 /2018 () //
396	ABLAPL/0015364/2020	CHAVA NEELIMA VS STATE OF ODISHA	SANDIPANI MISHRA VS	/ /0 () //
397	ABLAPL/0015365/2020	BASANTA SAHU	J.N.PANDA	MUDANPUR RAMPUR /200 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015366/2020	SUBRAT MAHARANA	BIBHUTI RANJAN MOHANTY	CHAULIAGANJA /277 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015367/2020	NARI @ NARIA @ NARESH KUMAR @ NARESH KUMAR	A. PATERAIK	MAHILA PS SAMBALPUR /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015368/2020	SANJIT DAS @ SANJET DAS	RASHMI RANJAN MISHRA	BALASORE SADAR /331 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015369/2020	ARJUNA CHARAN PANDA	BIBHU PRASAD MOHANTY	CUTTACK SADAR /624 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015370/2020	GOPAL SAHU	ASHOK DAS	K.NUAGAON /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015371/2020	MUKESH AGRAWAL	BIRAJA PRASANNA DAS	CHANDILI /287 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015372/2020	KUNAL TANDI	BIKRAM CHANDRA GHADEI	SINAPALI /249 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015373/2020	ANJAN KUMAR SUBUDHI	AMLAN SHAKTI PAUL	KHURDA P.S. /421 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015374/2020	SHAIN PARWEEN	A.PATTANAİK	BADAMBADI /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015375/2020	RAJESH NAYAK @ BABUL	BISHNU PRASAD PRADHAN	BADAGODA P.S. /254 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015376/2020	ASHOK KUMAR RAY	MANOJ KUMAR PATI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OAC)/0000061/2016	STATE OF ODISHA G.ESWARAMMA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
410	WPC(OAC)/0000803/2013	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	M/S.PAMI RATH VS	// // ()
411	WPC(OAC)/0002668/2017	STATE OF ODISHA G.ESWARAMA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
412	CONTC(CP)/0000236/2018	STATE OF ODISHA SUSANTA KUMAR SAHU VS STATE OF ODISHA	M/S.MANAS PATI VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :04/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CONTC(CP)/236/2018	SUSANTA KUMAR SAHU-MP	M/S.MANAS PATI
2	49/2020 TRPCRL/51/2020	CHAMPUPRIYA SAHOO-MP	A.K.SAHOO
3	69/2020 ITA/49/2020	M/S. RAYKAL ALUMINIUM COMPANY (P) LTD.-MP	P.K.MISHRA
4	70/2020 ITA/49/2020	M/S. RAYKAL ALUMINIUM COMPANY (P) LTD.-MP	P.K.MISHRA
5	75/2020 JCRLA/29/2019	PANKAJ DIGAL-MP	MR.MANORANJAN PADHI
6	76/2020 JCRLA/37/2017	PRAMOD KU.BEHERA-MP	
7	126/2020 MATA/109/2020	RAJIB LOCHAN MISHRA-MP	GOPAL KRUSHNA MOHANTY
8	199/2020 WPC(OAC)/803/2013	SUBASH CHANDRA NAYAK-MP	M/S.PAMI RATH
9	200/2020 WPC(OAC)/803/2013	SUBASH CHANDRA NAYAK-MP	M/S.PAMI RATH
10	208/2020 TRP(C)/214/2020	KABITA TRIPATHY @ MISHRA-MP	SIDHESWAR RATH
11	209/2020 TRP(C)/215/2020	SUBHADRA PATI-MP	MANORANJAN KAR
12	217/2020 CRLMP/1550/2020	S. M CHARITABLE EDUCATION TRUST-MP	M/S DEVI PRASAD DASH
13	218/2020 CRLMP/1259/2020	KALPANA SHUKLA-MP	SATYABRATA MOHANTY
14	219/2020 CRLMP/1558/2020	DURYODHAN SUNA-MP	M/S PRASANNA KUMAR MISHRA
15	488/2020 RSA/212/2020	PRATAP CHANDRA ROUT-MP	PRADEEP KU. MOHAPATRA
16	489/2020 RSA/212/2020	PRATAP CHANDRA ROUT-MP	PRADEEP KU. MOHAPATRA
17	490/2020 RSA/182/2020	BAIDYANATH BEHERA-MP	S.S.RAO
18	491/2020 RSA/158/2007	SAKHAYAT ALI-MP	M/S.S.P.MISRA
19	531/2020 CRLREV/464/2020	RABI PRADHAN-MP	BISWAJIT NAYAK
20	651/2020 CMP/665/2020	PRAMODINI SAHOO-MP	M/S PARTHA MUKHERJI
21	652/2020 CMP/665/2020	PRAMODINI SAHOO-MP	M/S PARTHA MUKHERJI
22	1166/2020 CRLMC/1697/2020	MANOJ KUMAR SAHOO-MP	SUSANTA SEKHAR MOHAPATRA
23	1167/2020 CRLMC/1698/2020	SUJATA ANJALI MALLICK-MP	AMIYA KUMAR MOHANTY
24	1168/2020 CRLA/609/2020	BHOLANATH SAHA-MP	PRAVASH CH JENA
25	1168/2020 CRLMC/1679/2020	DHANESWAR NAYAK-MP	NIRANJAN PANDA
26	1169/2020	BHOLANATH SAHA-MP	PRAVASH CH JENA

27	CRLA/609/2020 1169/2020 CRLMC/1073/2020	TUSHAR RANJAN MISRA-MP	ANIRUDHA DAS
28	1170/2020 CRLA/610/2020	MUKUND HANS-MP	KRUSHNA CH. DASH
29	1170/2020 CRLMC/1077/2020	LEENA MISHRA-MP	ANIRUDHA DAS
30	1171/2020 CRLA/610/2020	MUKUND HANS-MP	KRUSHNA CH. DASH
31	1172/2020 CRLA/610/2020	MUKUND HANS-MP	KRUSHNA CH. DASH
32	1216/2020 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
33	1217/2020 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
34	1218/2020 BLAPL/3092/2020	SEIKH MUNTAZ ALI-MP	J.SAMANTARAY
35	1221/2020 BLAPL/7719/2019	GURUBARIA MAJHI-MP	ASHOK DAS
36	1222/2020 BLAPL/6831/2020	PRAMOD KISHANI @ PAMA-MP	AMIT PRASAD BOSE
37	1375/2020 MACA/771/2020	KRISHNA BEHERA @ KUSA BEHERA-MP	PRADEEP KUMAR MISHRA
38	1376/2020 MACA/771/2020	KRISHNA BEHERA @ KUSA BEHERA-MP	PRADEEP KUMAR MISHRA
39	1377/2020 MACA/772/2020	THE DIVISIONAL MANAGER,M/S.THE NEW INDIA ASSURANCE CO.LTD-MP	ENOY C.A.SINGHMPATRA
40	1378/2020 MACA/770/2020	DIGAMBER MAJHI-MP	ALOK KUMAR PANDA
41	1379/2020 MACA/770/2020	DIGAMBER MAJHI-MP	ALOK KUMAR PANDA
42	1606/2020 WA/730/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
43	1607/2020 WA/730/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
44	1608/2020 WA/730/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
45	1609/2020 WA/644/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
46	14685/2020 WP(C)/28792/2019	BANAMALI NAYAK-MP	MANOJ KUMAR PANDA
47	14686/2020 WP(C)/33981/2020	M/S.ENKAY CONSTRUCTION, A PARTNERSHIP FIRM-MP	BISMAY ANAND PRUSTY
48	14687/2020 WP(C)/33984/2020	CHAITANYA SUNA-MP	G.N.MISHRA
49	14688/2020 WP(C)/33985/2020	KIRANBALA SWAIN-MP	H.N.MOHAPATRA
50	14689/2020 WP(C)/34017/2020	NANDA KISHORE SAHOO-MP	SAILABALA JENA
51	14691/2020 WP(C)/24879/2020	MANOJ DAS-MP	BABITA KUMARI PATTANAIAK
52	14692/2020 WP(C)/34022/2020	BIDYUT PRAKASH DASH-MP	V.NARASINGH
53	14693/2020 WP(C)/10531/2008	MD.ABDUR RAUF-MP	SAMEER KUMAR DAS
54	14696/2020 WP(C)/34039/2020	MADAN MOHAN DAS-MP	DEBASIS MISHRA
55	14697/2020 WP(C)/34040/2020	M/S.BISWAL CONSTRUCTION CO.(PARTNERSHIP FIRM)-MP	PRABODHA CH. NAYAK
56	14698/2020 WP(C)/34046/2020	RAMESH MUNDA-MP	OMKAR DEVDAS
57	14699/2020 WP(C)/34049/2020	PANKAJ KUMAR BISWAL-MP	PRATIK DASH

58	14700/2020 WP(C)/34051/2020	PRAMODA KUMAR MOHANTY-MP	SUBRAT KUMAR NAYAK
59	14702/2020 WP(C)/34054/2020	KAIBALYA PRADHAN-MP	TANMAY MISHRA
60	14704/2020 WP(C)/34054/2020	KAIBALYA PRADHAN-MP	TANMAY MISHRA
61	14705/2020 WP(C)/11539/2016	PURUSOTTAM REDDY-MP	M/S.NIRANJAN LENKA
62	14706/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
63	14707/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
64	14708/2020 WP(C)/34056/2020	M/S.NATIONAL ALUMINIUM COMPANY LIMITED-MP	TANMAY MISHRA
65	14709/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
66	14710/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
67	14711/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
68	14712/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
69	14713/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
70	14714/2020 WP(C)/34071/2020	SURESH PATRA-MP	S.C.MEKAP
71	14715/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
72	14716/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
73	14717/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
74	14718/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJET MISHRA
75	14719/2020 WP(C)/34072/2020	A.P. MANPOWER CONSULTANCY AND SECURITY PRIVATE LIMITED-MP	PURUSOTTAM MOHANTY
76	14720/2020 WP(C)/34074/2020	TANMAYA KUMAR BEURA-MP	SATRUGHNA DASH..A
77	14721/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
78	14722/2020 WP(C)/34076/2020	MAYA MAJHI-MP	SIDHARTHA MISHRA(1)
79	14724/2020 WP(C)/34079/2020	NANDITA ROY-MP	NEELAKANTHA PANDA
80	14725/2020 WP(C)/34080/2020	BIBEKANANDA ROUT-MP	BIJAY KUMAR MOHANTY
81	14726/2020 WP(C)/34083/2020	GOURI SANKAR DAS-MP	BIMBISAR DASH
82	14727/2020 WP(C)/34088/2020	SANTILATA NAYAK-MP	NEELAKANTHA PANDA
83	14728/2020 WP(C)/34090/2020	AMIT KUMAR DAS-MP	KRISHNA CHANDRA SAHU
84	14729/2020 WP(C)/34083/2020	GOURI SANKAR DAS-MP	BIMBISAR DASH
85	14730/2020 WP(C)/34093/2020	BHRAMARBAR BARAL-MP	NIRANJAN LENKA
86	14731/2020 WP(C)/34094/2020	SANJIB KUMAR PANDA-MP	NIRANJAN LENKA
87	14732/2020 WP(C)/34100/2020	SUBHASHREE MISHRA-MP	NIRMAL RANJAN ROURTRAY
88	14733/2020 WP(C)/28709/2013	RABINARAYAN MOHANTY-MP	M/S.AGASTI KANUNGO
89	14734/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)

90	WP(C)/9095/2020 14736/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
91	WP(C)/9095/2020 14737/2020	AMBIKA DEI-MP	RABI NARAYAN BEHERA
92	WP(C)/34109/2020 14738/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
93	WP(C)/9095/2020 14739/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
94	WP(C)/9095/2020 14740/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
95	14741/2020	ROKKAM KISHORE-MP	SATRUGHNA DASH(A)
96	WP(C)/34116/2020 14742/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
97	WP(C)/9095/2020 14743/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
98	WP(C)/9095/2020 14744/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
99	WP(C)/9095/2020 14745/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
100	WP(C)/9095/2020 14746/2020	REBA NATH-MP	N.K.PANDA
101	WP(C)/34125/2020 14747/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
102	WP(C)/9095/2020 14748/2020	BIJAYA KUMAR RAGADA-MP	ARIJEET MISHRA
103	WP(C)/9095/2020 14749/2020	M/S.ROURKELA STEEL PLANT STEEL AUTHORITY OF INDIA	BIBHU PRASAD PANDA
104	WP(C)/34146/2020 14750/2020	LAXMINARAYAN JENA-MP	AMIYA KUMAR MOHANTY..A
105	WP(C)/34156/2020 14751/2020	BIBHUTI BHUSAN SAHOO-MP	BIREN SANKAR TRIPATHY
106	WP(C)/34167/2020 14752/2020	ASHOK KUMAR SITHA-MP	KRISHNA CHANDRA SAHU
107	WP(C)/34169/2020 14753/2020	PRADEEP KUMAR PANDY-MP	ASHOK KUMAR MOHAPATRA (1)
108	WP(C)/34171/2020 14754/2020	NITYANANDA PRADHAN-MP	SATYA SMRUTI MOHANTY
109	WP(C)/34172/2020 14755/2020	NATHANIEL DANI-MP	KRISHNA CHANDRA SAHU
110	WP(C)/34174/2020 14756/2020	MANJU NAIK-MP	KRISHNA CHANDRA SAHU
111	WP(C)/34175/2020 14757/2020	PICHIKI SRINIVAS RAO-MP	KRISHNA CHANDRA SAHU
112	WP(C)/34178/2020 14758/2020	PRATAP KUMAR PATEL-MP	KRISHNA CHANDRA SAHU
113	WP(C)/34177/2020 14759/2020	BASANT KUMAR OJHA-MP	PURUSOTTAM CHULI
114	WP(C)/34181/2020 14760/2020	PRIYA DARSAN RAY-MP	SWARUP KUMAR PATNAIK
115	WP(C)/34182/2020 14761/2020	PRAVAT DAS-MP	BIBEKANANDA BHUYAN
116	WP(C)/34183/2020 14762/2020	EXECUTIVE ENGINEER(ELECTRICAL)-MP	AMIT KUMAR NATH
117	WP(C)/34186/2020 14763/2020	NILADRI BIHARI JOSHI-MP	TRILOCHAN NANDA
118	WP(C)/34189/2020 14764/2020	SHANTILATA MISHRA-MP	M/S.A.N.ROUTRAY
119	WP(C)/9013/2018 252/2020	A.SUJATA-MP	B.N.UDGATA
120	CONTC/4250/2020 253/2020	SANJAY KUMAR MAHAPATRA-MP	
	CONTC/4404/2020		

121	653/2020 CMP/524/2020	RAMAKRUSHNA JENA-MP	SACHIDANANDA SAHOO
122	739/2020 FAO/529/2019	SANJAYA KU.DAS-MP	ARJUNA CHARANA BEHERA
123	1171/2020 ABLAPL/12347/2020	DEBASISH BEHERA-MP	A.K.DASH
124	1172/2020 ABLAPL/12992/2020	JAYANTI DAS-MP	
125	1173/2020 ABLAPL/13071/2020	SHUKADEV DAS-MP	
126	1174/2020 ABLAPL/11400/2020	SASMITA RANASINGH-MP	
127	1175/2020 ABLAPL/11402/2020	LAXMIDHAR DALEI-MP	
128	1176/2020 ABLAPL/11173/2020	RATIKANTA NAYAK-MP	
129	1177/2020 ABLAPL/13496/2020	GORA KHAN @ AZAD KHAN-MP	
130	1219/2020 BLAPL/7631/2020	LALIT NAYAK-MP	
131	1220/2020 BLAPL/7564/2020	MINAKETAN NAYAK-MP	
132	14690/2020 WP(C)/14948/2020	KUMARI BANITA DHAL SAMANT-MP	
133	14694/2020 WP(C)/27191/2020	RAKHEL CHANDRA SWAIN-MP	
134	14695/2020 WP(C)/21697/2020	PRAFULLA KUMAR PATI-MP	
135	14701/2020 WP(C)/30381/2020	DR. PUSAPA RANJAN MISHRA-MP	
136	14703/2020 WP(C)/29915/2020	RAM PRASAD BISHI-MP	
137	14723/2020 WP(C)/1734/2016	NIRMALA SAHU-MP	
138	14735/2020 WP(C)/29655/2019	SANJIB KUMAR SANBAD-MP	